

HIGH COURT OF TRIPURA
AGARTALA

NoF.40(1)-HCT/Judl/Roster/2020/ 1973

5th March, 2020

N O T I F I C A T I O N

In view of the changed circumstances, the Daily Main Cause Lists, published on 3rd March, 2020 for the 6th day of March, 2020 (Friday) in respect of Court No.1, Court No.2 & Court No.3 and uploaded in the Case Information System of the High Court of Tripura, are hereby negated.

The Daily Main Cause Lists published today (i.e. on 05.03.2020) afresh for 6th March, 2020 (Friday) will be taken up by the Hon'ble Courts.

By order,

SAL-

(V. Pandey)

REGISTRAR (JUDICIAL)

NoF.40(1)-HCT/Judl/Roster/2020/ 1974-99

5th March, 2020

Copy to: -

01. The Principal Secretary to Hon'ble the Chief Justice, High Court of Tripura, Agartala;
02. The Secretary to Hon'ble Mr. Justice S. Talapatra, Judge, High Court of Tripura, Agartala;
03. The Secretary to Hon'ble Mr. Justice Arindam Lodh, Judge, High Court of Tripura, Agartala;
04. The Advocate General, Tripura, Agartala;
05. The Secretary, High Court Bar Association, Agartala;
06. The Secretary, Tripura Bar Association, Agartala;
07. The Chairman, Bar Council of Tripura, Agartala;
08. The Assistant Solicitor General of India, Govt. of India, Agartala;
09. The Public Prosecutor, High Court of Tripura, Agartala;
10. The Govt. Advocate, High Court of Tripura, Agartala;
11. The Registrar (Vigilance), High Court of Tripura, Agartala;
12. The Secretary to the High Court Legal Services Committee, High Court of Tripura, Agartala;
13. The Registrar (Admn., P & M), High Court of Tripura, Agartala;
14. The Joint Registrar, High Court of Tripura, Agartala;
15. All the Deputy Registrars, High Court of Tripura, Agartala;
16. The Chief Librarian, High Court of Tripura, Agartala;
17. The Personal Assistant attached with the Registrar General, High Court of Tripura, Agartala;

